

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **08.05.2024** THROUGH PHYSICAL HEARING

**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

**IN THE MATTER OF** : C Nityanandan  
Vs  
Intesas industries Pvt Ltd

**MAIN PETITION NUMBER** : CP/45/2018

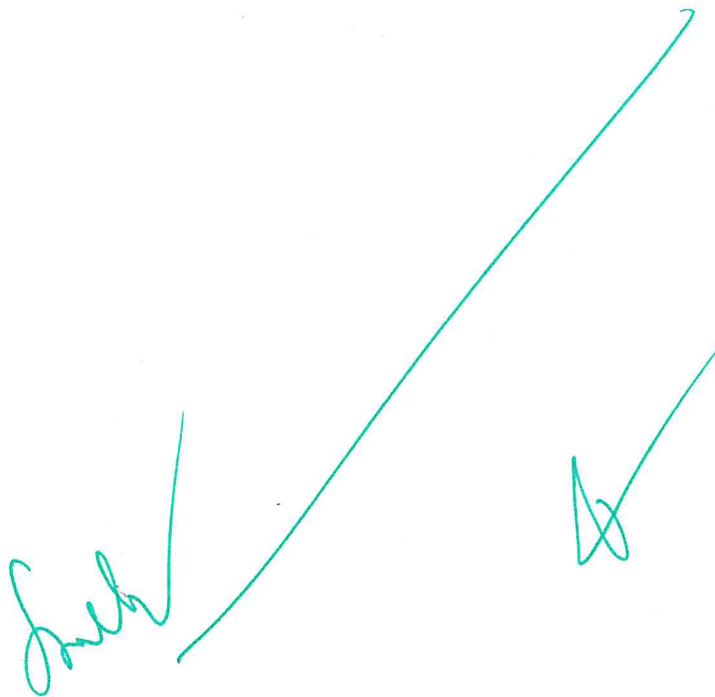
**(IA/MA) APPLICATION NUMBERS**

IA/902/2019

S.NO.	NAME (IN CAPITAL)	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
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1.	J. ABdul KARIM	FOR AISHA ARBAR A/L	J. 
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PRANAV.V. SHANKAR  
Counsel for Petitioner

**1 CP/45/2018  
IA/902/2019**

**ORDER**

Present: Ld. Counsel Shri. Pranav V Shankar for the Petitioner.

Ld. Counsel Shri. J Abdul Kareem for the Respondent.

Arguments on the petition heard.

Written submissions also filed.

List the petition for clarifications if any on **05.07.2024**.

**Sd/-**

**(VENKATARAMAN SUBRAMANIAM)**  
MEMBER (TECHNICAL)

MG

**Sd/-**

**(SANJIV JAIN)**  
MEMBER (JUDICIAL)